



F.No. 10/12/2024-Estt./NCLAT
NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 13th September, 2024

NOTICE
(NO. 144 / 2024)

In pursuance of the Government of Tamil Nadu's Order G.O.Ms. No.617 dated 09.09.2024 changing the date of observance of "Milad-un-Nabi" to 17.09.2024 (Tuesday) and Official Memorandum R.O.C.No.95111-A/2023/C3 dated 13.09.2024 issued by the Hon'ble High Court of Madras declaring 17.09.2024 as Holiday for all the Subordinate Courts in the State of Tamil Nadu on account of "Milad-un-Nabi" and with the approval of the Competent Authority, it is hereby notified that the **Courts as well as the Registry of the NCLAT Chennai Bench will remain closed on 17th September, 2024 (Tuesday)** on account of "Milad-un-Nabi".

Further, it is informed that **16.09.2024 (Monday)** which was already declared as Holiday on account of "Milad-un-Nabi" as per the NCLAT's Calendar for 2024 remains unaltered. In lieu thereof, **21.09.2024 (Saturday)** will be a compensatory working day for the Court as well as the Registry of the **NCLAT Chennai Bench**.

By Order of the Hon'ble Chairperson

Sd/-
(Sunit Chandra)
Registrar